

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.02.2024

**Misc. Application No. 413 of 2023
And
Appeal No. 1 of 2023**

National Spot Exchange Ltd. Appellant

Versus

Securities and Exchange Board of India & Anr. ... Respondents

Mr. Saurabhsai Ganesan, Advocate with Mr. Ibrahim Sheikh, Advocate i/b Vaish Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent Nos. 1.

Mr. Vaibhav Singh, Advocate with Mr. Harit Lakhani, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 2 (Anand Rathi).

**With
Appeal No. 2 of 2023**

National Spot Exchange Ltd. Appellant

Versus

Securities and Exchange Board of India & Anr. ... Respondents

Mr. Saurabhsai Ganesan, Advocate with Mr. Ibrahim Sheikh, Advocate i/b Vaish Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Motilal Oswal).

**With
Appeal No. 3 of 2023**

National Spot Exchange Ltd. Appellant

Versus

Securities and Exchange Board of India & Anr.

... Respondents

Mr. Saurabhsai Ganesan, Advocate with Mr. Ibrahim Sheikh, Advocate i/b Vaish Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent Nos. 1.

Mr. Chirag Shah, Advocate with Mr. Robin Shah, Advocate i/b Bodhi Legal for the Respondent Nos. 2 (Geofin Com.).

**With
Appeal No. 4 of 2023**

National Spot Exchange Ltd.

..... Appellant

Versus

Securities and Exchange Board of India & Anr.

... Respondents

Mr. Saurabhsai Ganesan, Advocate with Mr. Ibrahim Sheikh, Advocate i/b Vaish Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent Nos. 1.

Ms. Sonakshi Sahay, Advocate i/b. Alliance Law for the Respondent Nos. 2 (India Infoline).

**With
Appeal No. 5 of 2023**

National Spot Exchange Ltd.

..... Appellant

Versus

Securities and Exchange Board of India & Anr.

... Respondents

Mr. Saurabhsai Ganesan, Advocate with Mr. Ibrahim Sheikh, Advocate i/b Vaish Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Philip Commodity).

**With
Appeal No. 179 of 2023**

IIFL Commodities Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Ms. Sonakshi Sahay, Advocate i/b Alliance Law Advocates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**With
Misc. Application No. 407 of 2023
And
Appeal No. 180 of 2023**

Philips Commodities India Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Kushal Shah, CA with Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**With
Misc. Application No. 406 of 2023
And
Appeal No. 181 of 2023**

Anand Rathi Commodities Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vaibhav Singh, Advocate with Mr. Harit Lakhani, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**With
Misc. Application No. 189 of 2023
And
Misc. Application No. 405 of 2023
And
Appeal No. 182 of 2023**

Motilal Oswal Commodities Broker Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Samyak Pati, Advocate with Ms. Shonan Bangera, Advocate i/b RHP Partners for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

**With
Misc. Application No. 408 of 2023
And
Appeal No. 192 of 2023**

Geofin Comtrade Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Chirag Shah, Advocate with Mr. Robin Shah, Advocate i/b Bodhi Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 25, 2024.

Ms. Meera Swarup
Technical Member

23.02.2024
PTM